

(c) if not, whether any saloon was attached by the said train in February, 1978; and

(d) whether Government have received any complaint in the matter and if so, the nature of the complaint and steps taken in this matter?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) Yes.

(b) and (d). No.

(c) Yes.

**Companies with foreign collaborations in Gujarat**

8696. **SHRI AHSAN JAFRI:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) how many companies are working with foreign collaboration in Gujarat;

(b) the names of such companies;

(c) the names of the directors of each such company in Gujarat; and

(d) the total amount of foreign capital involved in such companies in Gujarat?

**THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN):** (a) 47 companies registered in the State of Gujarat under the Companies Act have been granted approval of foreign collaboration during the period January 1969 to 31st December, 1977.

(b) and (c). The names of these 47 companies alongwith the names of their Directors as per their latest available balance sheet are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2219/78].

(d) Information about the total amount of foreign capital involved in these 47 companies is not available.

**Oil in Cachar District**

8697. **SHRIMATI RASHIDA HAQUE CHOUDHURY:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the ONGC has found some oil bearing areas in Cachar District, namely Hathichora, Kuki-chora and Chargola and where deep wells of the depth of 4500 metres have been drilled;

(b) when the regular production of crude will start from this area; and

(c) if work has already begun, then how much output has there been since production started?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):** (a) to (c). No oil has yet been found in Cachar District. On the basis of the geological and geophysical surveys carried out so far a few favourable structures have been identified. Drilling on one of these locations at Chargola was commenced by the ONGC on 5.7.1977 and the well has so far been drilled to 2500 metres against the projected depth of 4500 metres. The hydrocarbon potential of the area will be known only after completing drilling and testing of these locations.

जबलपुर से नई दिल्ली के बीच चलने वाली  
गाड़ी के मार्ग में परिवर्तन करने का  
विरोध

8698. श्री नर्मदा प्रसाद : क्या रेल  
मंत्री यह बताने की कृपा करेंगे  
कि :